THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) In such matters, it is generally non-official organisations that take the initiative and come forward with appropriate schemes. Government will welcome such initiative in respect of a memorial for Netaji Subhas Chandra Bose.

## LOWER/UPPER DIVISION CLERKS IN GOVERNMENT SCHOOLS

248. SHRI V. M CHORDIA: Wilt the the Minister of EDUCATION be pleased to state:

- (a) how many Government schools under the Directorate of Education, Delhi are having one L.D.C. and one U.D.C.;
- (b) how many Government schools are having only one U.D.C. and no L.D.C;
- (c) what are the reasons for this different treatment; and
- (d) whether every Government school, not having L.D.C. at present, will be provided with one L.D.C. in the near future?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Twenty-one.

- (b) One hundred and seventy-six.
- (c) As pointed out in reply to part (a) of Unstarred Question No. **153** replied on 7th March, 1963 one post of UDC  $i_s$  sanctioned for each school and an additional post of L.D.C. is provided where enrolment is more than 800.
- (d) The position will be examined *in* the next academic session.

## MURDER OF POSTAL RUNNERS IN TRTPURA

249. Shri T. M DASGUPTA: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that **two** postal runner<sub>s</sub> were murdered on or about 27th October, 1962 while they were carrying mail bags from Ekinpur Post Office to Anandapur Post Office in Belonia Sub-Division, Tri-pura;
- (b) whether it is a fact that the Sub-Post Master of Ekinpur Post Office fled to East Pakistan with all papers and funds of the Post Office just after the incident;
- (c) what steps have been taken to stop recurrence of such crime;
- (d) whether any culprits were arrested; and
- (e) whether any compensation or financial assistance was given to the bereaved families?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes.

- (b) Yes; the Branch Post Master of Ekinpur fled but only after the incident, and without any papers and funds of the Post Office.
- (c) Border Outposts have been alerted for special patrolling The matter has also been taken up with the Pakistan Government.
- (d) Yes; two persons have so far been arrested.
- (e) Postal Department has sanctioned death gratuity of Rs. 228 to the widow of one runner and Rs. 304 to the other widow and have also taken up the question of grant of compensation under Workmen's Compensation Act of 1923. Tripura Administration are considering a proposal to settle arable land with each of the widows free of Nazar.

## RULES OF SENIORITY FOR ASSISTANTS

- 250. SHRI KOTA PUNNAIAH: Wili the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that seniority of Assistants is counted from